

\212ITEM NO.9

COURT NO.14

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. 4/2016 in Civil Appeal No(s).5960/2014

VIJAY @ VIJAY KUMAR MISHRA & ANR.

Appellant(s)

VERSUS

DINESH CHANDRA AWASTHI & ORS.

Respondent(s)

(For deletion of the name of respondent and office report)

Date : 07/11/2016 This application was called on for hearing today.

CORAM : HON&#39;BLE DR. JUSTICE D.Y. CHANDRACHUD

[IN CHAMBERS]

For Appellant(s) Mr. Pavan Kumar, AOR

Mr. Ravindra Pareek, Adv.

For Respondent(s) Ms. Sushma Verma, Adv.

M r. Praveen Swarup, AOR

UPON hearing the counsel the Court made the following

O R D E R

I.A. No.4 of 2016 for deletion of the name of Respondent No.4

from the array of parties is allowed at the risk and cost of the appellants.

(RASHI GUPTA)

SR. P. A. (MADHU NARULA)

COURT MASTER